

U.S. INVESTMENT IN INDIA

795. SHRI K. RAMANI: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that he told American industrialists on the 14th September, 1967 that India had changed some of its economic policies and their investment was safe and welcome;

(b) if so, what are those changes;

(c) whether it is a fact that he also said that India has moved forward by virtually removing restrictions and controls which have stood in the way of greater flow of foreign investment into the country; and

(d) if so, the reasons thereof?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI): (a) to (d). It is presumed that the reference is to my address on September 14, 1967 to the Far East America Council, New York. Relevant extracts from the address are laid on the Table of the House. [Placed in Library. See No. LT-1602/67].

L.I.C. BUSINESS

796. SHRI HARDAYAL DEVGUN: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the business of the Life Insurance Corporation has fallen in 1966-67 as compared to the previous year;

(b) if so, what is the fall;

(c) whether Government have probed into the causes of this fall;

(d) if so, the findings thereof; and

(e) if not, the reasons thereof?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI): (a) Yes, Sir.

(b) Rs. 27.52 crores.

(c) to (e). The Chairman of the Corporation in his statement at the annual meeting of the Corporation, in September last, attributed this fall in business to such factors as the economic condition, natural

calamities like drought and famiae and agitation by some of the Corporation's employees. The Government have not investigated the causes.

REPATRIATION OF PROFITS BY FOREIGN COMPANIES

797. SHRI HARDAYAL DEVGUN: Will the Minister of FINANCE be pleased to state:

(a) whether foreign companies operating in India were allowed to repatriate their profits in 1966-67;

(b) if so, how many companies were allowed to remit abroad and the amount involved therein;

(c) whether the remittance was against any foreign exchange earnings by these companies; and

(d) if so, the relation between the foreign exchange earning and the remittance abroad?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI): (a) Yes, Sir.

(b) Remittances on account of current and accumulated profits amounting to Rs. 14.7 crores were made abroad by foreign companies working in India during the year 1966-67. Information about the number of companies who effected the remittances is not readily available.

(c) and (d). According to the existing policy remittances of profits by foreign companies is freely allowed after payment of Indian taxes and these remittances are independent of their export earnings and are not linked with them.

COMMITTEE TO SUGGEST IMPROVEMENTS IN HOSPITALS IN INDIA

798. SHRI K. LAKKAPPA: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether it is a fact that Government have appointed a Committee headed by Shri A. P. Jain to suggest improvements in Hospitals in the country; and

(b) if so, when the Committee will submit its report?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (DR. S. CHANDRASEKHAR) :

(a) Yes.

(b) The Committee is likely to submit its report by 31st December, 1967.

ASSISTANCE SOUGHT BY MYSORE GOVERNMENT TO DISCHARGE OVERDRAFT ON RESERVE BANK OF INDIA

799. SHRI K. LAKKAPPA: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the Government of Mysore have asked for Rs. 9 crores from the Centre to discharge overdraft on the Reserve Bank of India; and

(b) if so, the reaction of Government thereto.

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) and (b). The Government of Mysore had sought loan assistance from the Centre to cover their overdraft with the Reserve Bank at the end of last year. A loan of Rs. 1.50 crores has already been sanctioned. The question of giving further assistance on this account, if necessary, will be considered after taking into account the resources position both of the State Government and of the Centre.

IRRIGATION SCHEME IN RAJASTHAN

800. SHRI D. N. PATODIA : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether it is a fact that major irrigation schemes in Rajasthan are making slow progress and are at stand-still;

(b) the particulars of the scheme which are now under execution;

(c) the details of further schemes which are likely to be taken up during the next financial year in view of the urgency of food production; and

(d) the priorities in the matter of financial allocation given to Rajasthan for various irrigation projects ?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) : (a) The progress on irrigation projects in

Rajasthan is slow due to constraint of financial resources but it is not at a stand-still.

(b) :

S. No.	Name of Project	Rs. in Lakhs	
		Estimated Cost	Anticipated Expenditure upto end of 1967-68.
1.	Rajasthan Canal Stage I	8012	5050
2.	Beas Project Uuit II	6763*	3154*
3.	Bhakra Nangal Project	2259*	2185*
4.	Chambal Project (Stage I)	2436*	1720*
5.	Chambal Project (Stage II)	650*	597*
6.	Gurgaon Canal	302	159.36
7.	Mahi Project (Irrigation Share)	495	112

*Rajasthan share.

(c) and (d). The Annual Plan for 1968-69 has not yet been finalised.

PRODUCTION OF FERTILIZERS

801. SHRI D. N. PATODIA :
SHRI GADILINGANA GOWD :

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether it is a fact that the Fourth Plan target of 20 lakh tons in terms of nitrogen for production of fertilizers has now been given up and the actual production by the end of 1970-71 will be much less;

(b) if so, the reasons for not being able to achieve the target in spite of the urgency for increase in the production of fertilizers in the country;

(c) whether it is also a fact that the existing capacities are not being utilized in full and, if so, the reasons therefor; and

(d) the steps taken to see that all fertilizer plants work to full capacity ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHU RAMAIAH) : (a) While the aim of Government is to pro-